

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 118
CA (CAA) No.6/CB/2024

Proceedings under Section 230-232

IN THE MATTER OF:

Hind Energy & Coal Benefication (india) Ltd. & Aradhana Impex Pvt. Ltd. & Ors.
.....Applicant

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Jnana Ranjan Dhal, Adv.,
Mr. Rohit Kumar Keshri, Adv.
Mr. Ankit Chaurasia, Adv.

For the Respondent

ORDER

Petitioner counsel present. List the matter on 02.08.2024.



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Kaushalendra Kumar Singh
Member (Technical)



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Deep Chandra Joshi
Member (Judicial)